

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 257

TO BE ANSWERED ON THE 19TH NOVEMBER, 2019/ KARTIKA 28, 1941 (SAKA)

POWER OF ARREST

257. SHRIMATI MAHUA MOITRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the different agencies of the Government given power to arrest like the Central Bureau of Investigation, like Enforcement Directorate, SFIO, Income Tax Officers, GST Officers, Registrar of Companies, etc.;

(b) the checks and balances in each agency to prevent misuse of powers and harassment of citizens;

(c) the number of arrests made during the last three years by these central agencies along with the conviction rate for those arrests; and

(d) whether any study has been done on misuse of powers by these agencies, if so, the report of such a study and if not, the Government is stand on curbing misuse of power?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)

(a) to (b): Arrests are made by various agencies as per provisions contained in different enactments which have inbuilt safeguards.

(c) The data in this regard is not centrally maintained.

(d) The Ministry of Home Affairs has not conducted any such study.
